

ITEM NO.301 Court 2 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No.411/2020

FOUNDATION FOR MEDIA PROFESSIONALS Petitioner(s)

VERSUS

AJAY KUMAR BHALLA & ORS. Respondent(s)

(FOR ADMISSION)

WITH

MA 1086/2020 (X)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 54114/2020

IA No. 54114/2020 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 07-08-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Huzefa Ahmadi, Sr.Adv.
Mr. Apar Gupta, Adv.
Ms. Vrinda Bhandari, Adv.
Ms. Devdutta Mukhopadhyay, Adv.
Mr. Shadan Farasat, AOR
Mr. Bharat Gupta, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
For UT of J&K Ms. Shashi Juneja, Adv.
Ms. Pinky Behera, AOR

Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Heard Mr. Huzefa Ahmadi, learned senior counsel appearing on behalf the petitioner as also Mr. Tushar Mehta, learned Solicitor General appearing on behalf of the Union Territory of Jammu and Kashmir.

.....2/-

Learned Solicitor General made a request to adjourn the matter to 11.08.2020 so as to enable him to get further instructions.

In view of the request made by the learned Solicitor General, the matter is finally adjourned to 11.08.2020.

To be taken up at 10.30 A.M.

(RAJ RANI NEGI)
ASSISTANT REGISTRAR

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR